

Annexure-1

Name of the corporate debtor: Cape Engineers Private Limited

Date of commencement of CIRP 06th September 2019

List of creditors as on: 6th January 2021

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of mutual dues, of claim that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee					
1	Syndicate Bank	FC-01	20.06.2019	24,55,67,137	24,55,67,137	Corporate Guarantee			No	95.76%	-	-	Note-1
2	Axis Bank	FC-02	06.11.2019	1,08,65,773	1,08,65,773	Lending			No	4.24%	-	-	Note-2
	TOTAL			25,64,32,910	25,64,32,910					100.00%			

Notes:

1. SECURITY INTEREST OF SYNDICATE BANK

Mortgage on Immovable Property located at 534/1B of Kumarapuram Village, Thovalai Taluk, Kanyakumari to the extent of 324 cents. (Nature of Property: Land and Stock yard building bearing Door No: 7/B6). Property in the name of Cape Engineers Private Limited. However, the registration of charge with the Registrar of Companies has not been done. The above said amount claimed is towards dues from M/s. Shree Ganesh EPC Private Limited.

2. SECURITY INTEREST OF AXIS BANK

Stocks in the Company. Registration of charge with Registrar of Companies has been done on 04th Dec. 2010 for Rs. 1.00 Crore (Charge ID – 10254257). In addition to the said charge, claimant created another charge of Rs. 10.00 Crore (Charge ID – 10340442) on 05th Mar. 2012. However, the approved funding of Rs. 10.00 Crore not availed by the Corporate debtor. Hence, we have informed the claimant to satisfy the charge of Rs. 10.00 Crore. Charge Satisfaction form filed with ROC on 27th Jun. 2020 with the effective date 19th Mar. 2020.

